## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 21.08.2020 <u>NOTICE</u>

Take notice that the following matter listed on 25.08.2020 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) No.	Indus Motor Company Pvt. Ltd.	Angad Varma	G.V. Anand Bhushan-R1
	87 of 2020	& Ors. Vs. T.P. Anikumar & Ors.		Abhishek K. Jain-R2 Ravi Chandran K. S.
	Part Heard			

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## By the order of Hon'ble Acting Chairperson

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar